

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
PROCEEDINGS OF

Petition(s) for Special Leave to Appeal (C) No(s). 25053-25055/2017

RAJENDRA (DEAD) THROUGH LRS & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.
WITH
SLP(C) No. 2078/2018 (XI)

Respondent(s)

Date : 1st August, 2024

PRESENT:

HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE S.V.N. BHATTI
MS. SHOBHA GUPTA, SENIOR ADVOCATE
DR. MEENAKSHI KALRA, AOR

For Petitioner(s) Ms. Parul Shukla, AOR
Mr. Naresh Kumar, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Mr. Ajay Singh, Adv.
Mr. Ajay Kumar Rai, Adv.
Mr. Lokesh Kumar Choudhary, AOR
Mr. Shubham Singh, Adv.
Ms. Shubham Singh, Adv.

A W A R D

1. The dispute between the parties has been referred for determination to the Lok Adalat.
2. Since the matters are not settled in Lok Adalat, list the matters in the Court.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)